

No. <b>GOB (I) 43/2018</b>		HIGH COURT OF KARNATAKA, BENGALURU DATE: <b>01.10.2019</b>
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## **NOTIFICATION**

The High Court of Karnataka hereby declares that the following District Judges appointed vide Government Notification No. DPAR 104 SeVuNya dated 21.01.2016, and assumed charge as such on 01.02.2016, have satisfactorily completed the period of probation on the afternoon of **31.01.2018**.

Sl. No.	Name and present place of working of the Officer
1.	Sri. Pavanesh D, III Addl. District & Sessions Judge, Kolar (to sit at K.G.F).
2.	Sri. Marulasiddaradhya H.J., I Addl. District & Sessions Judge, Ramanagara.
3.	Sri. Santhosh Gajanan Bhat, I Addl. District & Sessions Judge, Kolar.
4.	Sri. Hareesha A, V Addl. District & Sessions Judge, Bengaluru Rural District (to sit at Devanahalli).
5.	Sri. Sudindranath S., VII Addl. District & Sessions Judge, Tumakuru.
6.	Sri. Parameshwara Prasanna B., III Addl. District & Sessions Judge, Mandya (to sit at Srirangapatna).
7.	Sri. T.P. Ramalinge Gowda, IV Addl. District & Sessions Judge, D.K. Mangaluru.

8.	Sri. Syed Baleegur Rahaman, III Addl. District & Sessions Judge, Bengaluru Rural District (to sit at Anekal).
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BY ORDER OF THE HIGH COURT,

Sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

1. The Prl. District & Sessions Judges, Kolar, Ramanagara, Bengaluru Rural, Tumakuru, Mandya & D.K. Mangaluru – with a request to serve a copy of this Notification to the officer/s concerned.
2. Officers concerned.
3. The Registrar (Judicial)/ Registrar (Vigilance)/ Registrar (Administration)/ Registrar (Computers)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Infrastructure & Maintenance) and Secretary to Hon'ble the Chief Justice.
4. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
5. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
6. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
8. The Accountant General in Karnataka, Bengaluru.
9. The Section Officers of RPS/GOB-II/R&S/HVC/HCB/HCL/LCA-I, II and III Branches of this office.
10. Office copy.